

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/10717 IA

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 5th October, 2024.

Sub: **Special Casual leave.**

Ref:- Letter No. JJA/10284/2024 dated 28.10.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **special casual leave on 06.11.2024 and 08.11.2024, along with station leave permission from the evening of 05.11.2024 till the morning of 09.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/10718 IA, dated 5-11-24

Copy to :

✓ The Project Manager, Gauhati High Court.

REGISTRAR(VIGILANCE)